

**MBBS Degrees of T. D. Medical College, Alleppey, Kerala**

2994. SHRI C. K. CHANDRAPPAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether there is any proposal under consideration of the Indian Medical Council to derecognise the MBBS Degrees of T. D. Medical College, Alleppey Kerala; and

(b) the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTO-PADHYAYA) (a) Yes.

(b) The matter will be examined on receipt of the council's formal recommendation in this regard.

**Improvement in Port at Tellicherry**

2995. SHRI C. K. CHANDRAPPAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have received a Resolution adopted by the Tellicherry Municipal Council requesting the Government to take some measures to improve Tellicherry port and also to make use of that port in a more effective manner ;

(b) if so, the main features of that resolution; and

(c) the decision of the Government in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes.

(b) (i) Import of foodgrains meant for Tellicherry and Kannoor through Food Corporation of

India may be imported through Tellicherry Port.

(ii) The Traders of Tellicherry and Kannoor who are dependent upon other ports for export of their pepper and hill products may be allowed to export these items and to import their requirements through Tellicherry Port.

(iii) By making these arrangements, the equipment at Tellicherry Port will be utilised properly and deterioration avoided. Further, the Traders will be saving time in their trade and it will also generate employment opportunities.

(iv) A Port Officer and an Electric Overseer should be appointed immediately so that the Port Office can function properly and the electric cranes etc needed for export and import of traffic can be utilised in a better way.

(c) Since the executive responsibility for development of ports, other than Major Ports, vests with the Maritime State Government concerned, the Chairman, Tellicherry Municipality, has been advised to pursue the matter with the State Government of Kerala.

**Renewal of Indo-Norwegian Project Contract**

2996. SHRI C. K. CHANDRAPPAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the contract signed between India and Norway regarding the Indo-Norwegian Project has expired in March, 1972; and

(b) whether there is any proposal to renew the contract or agreement ?